

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3760  
ANSWERED ON:16.08.2000  
AGRICULTURE SCIENCE CENTRE  
ATMARAM MAGANBHAI PATEL

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether it is essential to get the schemes approved by the Expenditure Finance Committee (EFC) and to have the budget provision prior to sanctioning the fund to the Agriculture Science Centres;
- (b) if so, the details thereof;
- (c) whether the Ministry has received complaints of irregularities committed by the Indian Council for Agriculture Research regarding opening, closing and sanctioning fund to the Agriculture Science Centre; and
- (d) if so, the action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

- (a) & (b): Yes, Sir. The EFC for the 9th Plan period for implementation of Agriculture Science Centres commonly known as Krishi Vigyan Kendra (KVK) with budget provision was approved on 21.4.1999 prior to its sanction.
- (c) & (d): The opening, closing and sanctioning of KVK are done with the approval of the competent authority of the Council.